

**GOVERNMENT OF INDIA  
CORPORATE AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:2081  
ANSWERED ON:06.12.2012  
MODIFICATION IN BUYER-SELLER AGREEMENT  
Owaisi Shri Asaduddin

**Will the Minister of CORPORATE AFFAIRS be pleased to state:**

- (a) whether Federation of Apartment Owners Association has approached Competition Commission to look into the Buyer-Seller agreement to bring down the monopoly of developers;
- (b) if so, the details thereof;
- (c) whether Competition Commission has sought some modification in the Buyer-Seller agreement to this affect; and
- (d) if so, the details thereof and the steps taken by the Government in this regard?

**Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF CORPORATE AFFAIRS (SHRI SACHIN PILOT)

- (a) No, Madam.
- (b), (c) & (d) Do not arise in view of (a) above.